GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:986
ANSWERED ON:05.08.2011
BAN ON AYURVEDIC DRUGS BY EUROPEAN UNION
Bhoi Shri Sanjay

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the European Union has banned over the counter sale of Ayurvedic and herbal drugs manufactured in the country;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether the move has adversely affected the Indian ayurvedic drug industry;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to revive the sale of these drugs in European Union?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) No.
- (b) Does not arise.
- (c) & (d) European Union (EU) has formulated a Directive on Traditional Herbal Medicinal Products (THMPD), which has trade restrictive impact on India's exports of herbal drugs to EU. Many Ayurvedic products are currently exported as dietary supplements, for which as of now, there is no registration requirement in most of the countries. However, some countries require notification of such products. Many products have been notified in different countries (Italy, Belgium, Finland and others) by some Indian companies.
- (e) India has been doing bilateral consultation with the European Union on Traditional Herbal Medicinal Products Directive since 2004 and raised its concerns on this issue in the Technical Barriers to Trade (TBT) Committee of the WTO.